## CIVIL INTELLIGENCE SERVICES

- 858. SHRI M. N. KAUL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the civil intelligence services have been bifurcated into external and internal intelligence services; and
- (b) whether there exists any co-ordination between civil and military intelligence so as to eliminate conflicting pictures being presented to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) Yes, Sir.

## Loss suffered by Indian Air Lines

859. CHAUDHARY A. MOHAM-MAD: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Indian Airlines is suffering a huge loss on their routes where a large number of seats in its planes remain vacant;
- (b) if so, what is the average of vacant seats in the planes per day in Indian Airlines;
- (c) what is the total annual loss that the airlines suffers on this account; and
- (d) whether steps have been taken to attract more passenger traffic to Indian Airlines to reduce the loss?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (d) It is not a fact that the Indian Airlines is suffering a huge loss on account of large number of vacant seats in its planes. While it is not possible to give the position of each sector, the overall seat occupancy achieved by the Indian Airlines during the current year has been as high as 70 per cent which is indicative of shortage of capacity and not excess of it. On some interregional sectors, seats may have to be kept vacant for groups of tourists emplaning from an intermediate point.

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Experience has shown that traffic builds steeply on the introduction of more modern aircraft. The Indian Airlines is in the process of replacing its Dakotas by HS-748 and a proposal to buy larger and more modern aircraft is currently under Government's consideration. Besides this, the Indian Airlines is considering introduction of special promotional fares on some sectors.

## Proposal to Bring Home Indian Scientists from Abroad

860. CHAUDHARY A. MOHAM-MAD: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Union Public Service Commission propose to recruit Indian Scientists doctors engineers abroad and give them better emoluments and bring them back home;
- (b) if so, what are the broad details of the scheme; and
- (c) what is the reponse of the Indian scientists engineers etc. to the above scheme

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI VIDYA CHARAN SHUKLA):
(a) to (c) The Union Public Service Commission conduct recruitment to certain categories of posts to which appointments are made by the Government of selections for such posts  $\mathbf{The}$ are made by the Commission on a competitive basis after interviewing suitable candidates. Indian candidates abroad who apply in response to the Commission's. advertisements find it difficult to attend the interviews conducted by the Commission in India. It is also not possible for the Commission to hold separate interviews abroad for each post advertised by them. In order to afford such candidates an opportunity to compete for posts advertised by them a scheme has been drawn up under which the Commission have arranged abroad the interview of Indian candidates. According to the scheme candidates have been selected for interview abroad on the basis of their qualifications and experience keeping in view the categories of posts for which they have applied. At the interview a candidate will be assessed for one or more categories of posts for which

he may apply depending on his age, educational qualifications and experience. Candidates who are interviewed will be expected to keep in touch with periodical advertisements issued by the Commission and to address a communication to the Commission whenever they come across a post for which they would like to be considered; and they will be considered for such posts on the basis of the assessment made during the interview held abroad, their suitability being assessed along with that of other candidates who may be interviewed in India for those posts. The emoluments that will be allowed to candidates who may be selected for appointment on the results of the interviews abroad will depend on the scale of pay of the post for which they may be found suitable. The number of candidates who have applied in response to the Scheme is 655.

## नानकोरी द्वीप की रानी लक्ष्मी को पेंशन

861. श्री निरंजन वर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि अंडमान निकोबार के नानकोरी द्वीप की रानी लक्ष्मी को भारत सरकार की ओर से पेंशन, भने तथा अन्य प्रकार की क्या-क्या मुख-मुविधाएं प्रदान की गयी है ?

†[Pension to Rani Lakshmi of Nanakori Island]

861. SHR1 NIRANJAN VARMA: Will the Minister of HOME AFFAIRS be pleased to state the amount of pesion, allowances and other amenities provided by the Government of India to Rani Lakshmi of Nanakori Island in Andaman-Nicobar Islands?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वि । चरण शुक्ल): नानकोरी द्वीय-समूह की मुख्य आदि वासी प्रधान रानी लक्ष्मी को भारत सरकार द्वारा कोई पेंशन नहीं दी जाती है।

वह अंडमान व निकोबार द्वीप-समूह के लिये मुख्य-आयुक्त की सलाहकार समिति के सदस्य के रूप में मनोनीत की गई है और उन्हें समिति की बैठकों में उपस्थित होने के लिये नियमों के अंतर्गत स्वीकृत यात्रा-भना व दैनिक-भना प्राप्त करने का प्रावधान है।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHR1 VICYA CHARAN SHUKLA): Rani Lakshmi, the Chief Tribal Headman of Nancowrie group of islands, is not paid any pension by the Government of India.

She has been nominated as one of the members of the Chief Commissioner's Advisory Committee for the Andaman and Nicobar Islands and is entitled to travelling allowance and daily allowance for attending the meetings of the committee, as admissible under the rules].

DEVELOPMENT OF TOURISM IN UTTAR PRADESH

862. SHRIMATI SARLA BHADAURI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

- (a) the total amount allotted to Uttar Pradesh for the development of tourism in that State during the Fourth Five Year Plan period; and
- (b) the details of the programmes in respect thereof?

THE MINISTER OF **TOURISM** AND CIVIL AVIATON (DR. KARAN SINGH): (a) and (b) The pattern adopted in the earlier plans was that certain schemes in regard to tourism were implemented entirely by the Centre, others entirely by the States and a third category jointly by the State and the Centre. It has now been decided that schemes will be taken up either by the Centre or by the State, and that the third category of joint schemes will be abandoned. Certain proposals for Central Schemes spread all over the country are under consideration for inclusion in the Fourth Plan. Similarly, certain schemes suggested by the State Government of Uttar Pradesh are also being considered by the State Government directly in consultation with the Planning Commission. As these consultations are still in progress no definite indication is yet possible of the schemes in Uttar Pradesh which are likely to be implemented during the Fourth Plan period either by the State Government or by the Centre.